

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

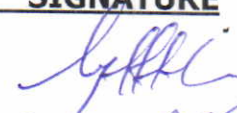


C. P. NO. 45(ND)2009  
CA. NO.

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016**

**NAME OF THE COMPANY:** Dharmander Parabhar & Ors. V/s. M/s. Viaggindia Tours & Travels Pvt. Ltd.


**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	SUJIT GUPTA	ADV	RESPONDENT No. 2	
2	SIDDHARTH	ADV	RESPONDENT No. 2	
3	LOVISH Sharma	ADV	PETITIONER	

**ORDER**

Yet another adjournment has been prayed for on behalf of the petitioner. Last opportunity is being granted to the petitioner, failing which, the case is liable to be dismissed for non prosecution.

2. To come up on 20.10.2016.

  
(Ina Malhotra)  
Member Judicial